

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.10.2021

ORDER NO. 140 of 2021

Hon'ble President is pleased to partially modify the roster order no. 119 of 2021 for **CESTAT, New Delhi** from **01.11.2021** to **05.11.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 01.11.2021 to 05.11.2021	Mr. Ájay Sharma, Member (Judicial)	Single Member matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Assistant Registrar